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Title: Introduction of the Sixth Schedule to the Constitution (Amendment) Bill, 2007.

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir I beg to move for leave to introduce a Bill further to amend the Constitution of India in its application to the Gorkha Hill Council, Darjeeling in the State of West Bengal.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India in its application to the Gorkha Hill Council, Darjeeling in the State of West Bengal."

*The motion was adopted.*

SHRI SHIVRAJ V. PATIL: I introduce the Bill.

**14.16 hrs.**

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